

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/672(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LT
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For Liquidator

Mr. Shaunak Mitra, Adv.
Mr. Saurav Jain, Adv.

For R1

Ms. Manju Bhuteria, Adv.
Ms. R. Kajaria, Adv.

For the Applicant

Ms. Jayati Chowdhury, Adv.
Ms. Rashmi Singhee, Adv.
Ms. Mandobi Chowdhury, Adv.

O R D E R

1. Ld. Counsel for the parties present.

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2. Notice. Notice accepted by R1.

3. Registry is directed to issue notice to R2 -R4 by speed post and email and place tracking information on record. *Dasti* service is also permitted.

4. Post the matter on **10.05.2024**. In the meantime, respondents may file its response, if any.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**